

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CIVIL APPEAL NO(s). 667 OF 2001

GOVT. OF A.P.

Appellant (s)

VERSUS

N.LAXMAN & ORS.

Respondent(s)

(With office report)

WITH C.A.No.668

(With office report)

Date: 04/05/2007 These Appeals were called on for hearing today.

For Appellant(s)

Mr. T.V. George, Adv.
Mr. K. Ram Kumar, Adv.

For Respondent(s)

Mr. Anupam Lal Das, Adv.

UPON hearing counsel the Court made the following
O R D E R

Appellants may file additional documents before 12th
July, 2007.

List the matters on 12th July, 2007.

(S.G.SHAH)

Registrar